

<b>CITY CIVIL COURT MUMBAI  IN THE COURT OF HHJ Shri. S.C.Pathare  COURT 5 ADDL SESSIONS JUDGE  CIVIL CAUSE LIST DATED 03.07.2020</b>		
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>
1	SUIT 3036/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.
2	SUIT 3037/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.
3	SUIT 3038/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.
4	SUIT 3040/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.
5	SUIT 2943/2011	BHAVANAND M MAITY Vs M.C.G.M AND ANR.
6	SUIT 4257/2012	MS TIP TOP REALTORS AND HOTELS PVT LTD Vs M.C.G.M
7	SUIT 2772/2014	LENBURY FINANCIAL SERVICES PRIVATE LIMITED 2.MR.MANOJ S.. Vs MCGM.
8	SUIT 1850/2017	Mr. Abubakar Mohammad Zariwala Vs 1. MCGM 2. The Assistant Municipal Commissioner B Ward
9	SUIT 1758/2018	Nilesh Devdas Davda Vs MCGM
10	SUIT 1242/2014	SAMINA SHABBIR PATEL Vs THE ASST MUNICIPAL COMMISSIONER B WARD MUMBAI

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<b>Stage</b>
Arguments
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C/S Argument
NM Hrg.
Recording Evidence

**Sheristedar  
(CR No.05)**

<b>CITY CIVIL AND SESSIONS COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ASST SESSIONS JUDGE CRIMINAL CAUSE LIST DATED 26.06.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	SC 244/05	State Vs Gautam Harbans Khanduja	Stayed by H.C.
2	SC 833/15	The State Of Khar Police Station Vs Asif Sherali Ansari	Report
3	SC 315/17	Chembur Police Station Vs Martin Anthonyswami Durairaj And Ors.02	Report
4	SC 1430/19	The State Of Maharashtra - Chunabhatti Police Station Vs Salim Abdul Rajjak Tamboli	Report

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(CR No.05)**